

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

West Bengal Act IV of 1958

THE WEST BENGAL MOLASSES CONTROL
(AMENDMENT) ACT, 1958.

[*Passed by the West Bengal Legislature.*]

[Assent of the President was first published in the *Calcutta Gazette, Extraordinary*, of the 31st March, 1958.]

[31st March, 1958.]

An Act to amend the West Bengal Molasses Control Act, 1949.

West Ben.
Act XIV
of 1949.

WHEREAS it is expedient to amend the West Bengal Molasses Control Act, 1949, for the purpose and in the manner hereinafter appearing;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Molasses Control (Amendment) Act, 1958. Short title.

2. For sub-section (4) of section 1 of the West Bengal Molasses Control Act, 1949, the following sub-section shall be substituted, namely:— Amend-
ment of
section 1 of
West Ben.
Act XIV
of 1949.

“(4) It shall remain in force until the 31st day of March, 1961.”

*Price—Indian, 12 nP.; English, 3d.